

MINUTES OF EFC MEETING No. 07/AM15 DATED 16.10.2014 FOR IMPORT OF RESTRICTED ITEMS

Meeting No.07/AM15 of EXIM Facilitation Committee (EFC) was held on 16.10.2014 at 10:30 a.m. in Room No. 04, Udyog Bhawan, New Delhi under the Chairmanship of Shri Darshan Singh, Joint Director General of Foreign Trade to consider cases for import of restricted items.

2. Following officers attended the meeting:

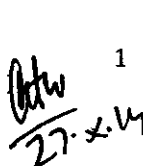
1	Shri R.K. Sen, Asstt. Director (SBR)	M/o Shipping.
2	Shri B.C. Nayak, Dev. Officer	D/o Heavy Industry
3	Shri K. Roy Varghese	D/o Food & Public Distribution.
4	Shri. O.P. Sharma, Jt. Indl. Advisor	D/o Chemical & Petrochemical.
5	Shri. V.K. Tyagi,	D/o Pharmaceuticals.
6	Shri Rajesh Malhotra, Dy. DGFT	DGFT
7	Sh. D.C. Katoch, FTDO	DGFT

3. Following decisions were taken:

Import cases (total cases : 244)

3.1 Following (79) cases were approved:-

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-I (AHD&F)						
1.	5	Paresh Thakorbahi Patel, Surat 01/53/162/294/AM-15/P-3/IC	26.6.2014	52000 nos. of Ornamental fishes as per ANF2B	18.84	Approved 32 (Thirty Two) varieties as recommended by AHD&F vide letter No.35029/15/2014-Fy(Trade) dated 10.10.2014.
2.	12	Tata Institute of Fundamental Research, Mumbai 01/53/162/432/AM-15/T-19/IC	1.9.2014	12 pairs of Laboratory Mice as per ANF2B.	1.64	Approved 12 pairs as recommended by AHD&F vide O.M.No.102-85/2012-Trade dated 9.10.2014.
3.	14	Sandipan Dalal, Mumbai 01/53/162/434/AM-15/S-74/IC	1.9.2014	01 no. of Dog as per ANF2B	1.00	Approved 01 no. as recommended by AHD&F vide O.M.No.102-29/2014-Trade dated 9.10.2014.
4.	16	Chen Yen C/o Krishna Thrumalai, Gurgaon 01/53/8/302/AM-15/C-18/IC	28.8.2014	01 no. of Rabbit as per ANF2B	0.6	Approved 01 no. as recommended by AHD&F vide O.M.No.102-53/2014-Trade dated 9.10.2014.
5.	17	Chen Yen C/o Krishna Thrumalai, Gurgaon 01/53/8/301/AM-15/C-17/IC	28.8.2014	02 no. of Dogs as per ANF2B	0.30	Approved 02 nos. as recommended by AHD&F vide O.M.No.102-53/2014-Trade dated 9.10.2014.


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 RAJESH MALHOTRA
 Deputy Director General of Foreign Trade
 Directorate General of Foreign Trade
 Ministry of Commerce
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		Shantha Biotechnics Ltd., EOU Unit-1, Hyderabad 01/53/162/444/AM-15/S-76/IC	2.9.2014	20000 nos. of Mice as per ANF2B	382.75	Approved 20000 nos. as recommended by AHD&F vide O.M.No.102-86/2012-Trade dated 9.10.2014.
7.	19	Nishant Dahiya, Rohtak 01/53/8/311/AM-15/N-22/IC	3.9.2014	01 no. of Dog as per ANF2B	Gift	Approved 01 no. as recommended by AHD&F vide O.M.No.102-53/2014-Trade dated 9.10.2014.
8.	20	Siu Ka Yau, Ramana, Kottakuppam 01/53/8/309/AM-15/S-75/IC	3.9.2014	04 nos. of Dogs as per ANF2B	1.20	Approved 04 nos. as recommended by AHD&F vide O.M.No.102-29/2014-Trade dated 9.10.2014.
9.	21	Raptakos Brett & Co. Ltd., Mumbai 01/53/8/297/AM-15/R-30/IC	5.9.2014	01 no. of Stallion & 06 nos. of Broodmares as per ANF2B.	1400.00	Approved 01 nos. and 06 nos. as recommended by AHD&F vide O.M.No.102-107/2014-Trade dated 16.10.2014.
10	22	Canon Jayprakash Patel, Ahmedabad 01/53/8/315/AM-15/C-20/IC	5.9.2014	03 nos. of Dogs as per ANF2B	2.44	Approved 03 nos. as recommended by AHD&F vide O.M.No.102-67/2014-Trade dated 9.10.2014.
11	23	Chiron Behring Vaccines P Ltd, Mumbai 01/53/8/104/AM-15/C-7/IC	8.9.2014	500000 nos. of SPF Eggs as per ANF2B.	491.40	Approved 500000 nos. as recommended by AHD&F vide O.M.No.102-179/2013-Trade dated 9.10.2014.
12	24	Institute of Stem Cell Biology and Regenerative Medicine, Bangalore 01/53/162/447/AM-15/I-15/IC	9.9.2014	150 nos. of Laboratory animals Mice as per E-application.	4.57	Approved 150 nos. as recommended by AHD&F vide O.M. No. 102-70/2013-Trade dated 15.10.2014.
13	28	Tata Memorial Centre, Mumbai 01/53/162/476/AM-15/T-20/IC	15.9.2014	04 nos. of Live Mice as per ANF2B	0.92	Approved 04 nos. as recommended by AHD&F vide O.M.No.102-78/2013-Trade dated 9.10.2014.
14	29	Sun Pharma Advance Research Co. Ltd., Mumbai 01/53/8/327/AM-15/S-84/IC	15.9.2014	60 nos. of Rabbits as per ANF2B	23.38	Approved 60 nos. as recommended by AHD&F vide O.M.No.102-7/2012-Trade dated 9.10.2014.
15	30	Raptakos Brett & Co Ltd., Mumbai 01/53/8/331/AM-15/R-31/IC	15.9.2014	01 no. of Dog as per ANF2B	6.00	Approved 01 no. as recommended by AHD&F vide O.M.No.102-12/2014-Trade dated 9.10.2014.
16	35	Mrugank Rathi, Pune 01/53/162/497/AM-15/M-37/IC	16.9.2014	02 nos. of Dogs as per ANF2B	2.00	Approved 02 nos. as recommended by AHD&F vide O.M. No. 102-12/2014-Trade dated 15.10.2014.
17	36	JM Vimalla, Chennai 01/53/8/340/AM-15/J-12/IC	19.9.2014	01 no. of Dog as per ANF2B	0.40	Approved 01 no. as recommended by AHD&F vide O.M. No. 102-29/2014-Trade dated 15.10.2014.
18	37	Prashant Vijayanath, Coimbatore 01/53/8/339/AM-15/P-27/IC	19.9.2014	01 no. of Dog as per ANF2B	0.8	Approved 01 no. as recommended by AHD&F vide O.M. No. 102-29/2014-Trade dated 15.10.2014.

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19	38	P. S. Venkatesh, Chennai 01/53/8/338/AM- 15/P-26/IC	19.9.2014	03 nos. of Dogs as per ANF2B	1.17	Approved 03 nos. as recommended by AHD&F vide O.M. No. 102-29/2014- Trade dated 15.10.2014 .
20	39	India Equine Needs, Bangalore 01/53/8/347/AM- 15/I-18/IC	18.9.2014	04 nos. of Riding Horses as per ANF2B	48.79	Approved 04 nos. as recommended by AHD&F vide O.M. No. 102-14/2014- Trade dated 16.10.2014.
21	40	Ashok Kumar, Coimbatore 01/53/8/344/AM- 15/A-44/IC	19.9.2014	03 nos. of Dogs as per ANF2B	0.76	Approved 03 nos. as recommended by AHD&F vide O.M. No. 102-29/2014- Trade dated 15.10.2014 .
22	41	V. Narayanan, Chennai 01/53/8/343/AM- 15/V-17/IC	19.9.2014	03 nos. of Dogs as per ANF2B	1.02	Approved 03 nos. as recommended by AHD&F vide O.M. No. 102-29/2014- Trade dated 15.10.2014 .
23	42	Mohammed Usama, Bangalore 01/53/8/342/AM- 15/M-36/IC	22.9.2014	01 no. of Cat as per ANF2B	0.28	Approved 01 no. as recommended by AHD&F vide O.M. No. 102-14/2014- Trade dated 15.10.2014.
24	43	Rathina Rammohan Pinsetti, Niligris 01/53/8/341/AM- 15/R-32/IC	22.9.2014	02 nos. of Dogs as per ANF2B	0.006	Approved 02 nos. as recommended by AHD&F vide O.M. No. 102-29/2014- Trade dated 15.10.2014 .
25	46	Tata Institute of Fundamental Research (NCBS), Bangalore 01/53/162/517/AM- 15/T-24/IC	24.9.2014	400 nos. of Lab Mice & 100 nos. of Lab Rats as per ANF2B.	15.25	Approved 500 nos. (400 nos. + 100 nos.) as recommended by AHD&F vide O.M.No.102-85/2012-Trade dated 15.10.2014.
26	47	Paul Wreglesworth, Chennai 01/53/162/513/AM- 15/P-28/IC	25.9.2014	01 no. of Dog and 03 nos. of Cats as per ANF2B	NIL	Approved 01 no. of Dog and 03 nos. of Cats as recommended by AHD&F vide O.M. No. 102-29/2014-Trade dated 15.10.2014.
27	48	Shantanu Mitra, Mumbai 01/53/8/364/AM- 15/S-88/IC	25.9.2014	01 no. of Dog as per ANF2B	2.48	Approved 01 no. as recommended by AHD&F vide O.M. No. 102-12/2014- Trade dated 15.10.2014.
28	49	Tajinder Kaur, Ludhiana 01/53/8/362/AM- 15/T-25/IC	25.9.2014	01 no. of Pet Bird (Budgie) as per ANF2B	0.1	Approved 01 no. as recommended by AHD&F vide O.M.No.102-53/2014- Trade dated 16.10.2014.
PART-II (C&PC)						
29	3	Globe Products, Jamnagar 01/53/8/664/AM-15/G- 5/IC	10.6.2014	500 MT Acrylic Plastic Sheets Scrap as per ANF2B.	195.00	The Committee after due deliberation decided to restrict the quantity and approved 285 MT for the year 2014- 2015 as recommended by C&PC vide O.M.No. 25016/12014/PC-II dated 2.7.2014 and MoEF vide O.M. No. 17- 7/2010-HSMD dated 25.9.2014 subject to the conditions. Import of Acrylic Plastic Sheet Scrap is subject to the conditions laid down by Public Notice No. 392 dated 1.1.1997 and Policy Circular No. 20/2002-07 dated 12.03.2003.

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उप-निदेशक, विदेश व्यापार
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43	7	Godrej & Boyce MFG Co. Ltd., Mumbai 01/53/8/210/AM-15/G-20/IC	18.7.2014	30,000 sets of Split Air conditioners & 30,000 nos. of Window Air conditioners with HCFC-22 (R22) Gas	7392.30	Approved as recommended by MoEF (O) vide O.M.No.11/1/2014-OC dated 8.10.2014.
44	10	International Aircon P Ltd., New Delhi 01/53/8/272/AM-15/I-13/IC	13.8.2014	35000 sets of Air conditioners with HCFC 22 (R22) Gas as per ANF2B	5670.00	Approved as recommended by MoEF (O) vide O.M.No.11/1/2014-OC dated 8.10.2014.
45	12	Zamil Airconditioners India P Ltd., New Delhi 01/53/8/329/AM-15/Z-4/IC	15.9.2014	2800 sets of Split Type Air conditioners with R22 Gas & 12 sets of Roof top package unit Air conditioners with R22 Gas as per ANF2B.	422.42	Approved 2800 sets being a first timer as recommended by MoEF (O) vide O.M.No.11/1/2014-OC dated 8.10.2014.
46	14	Haier Appliances India P Ltd., New Delhi 01/53/8/352/AM-15/H-21/IC	18.9.2014	5700 sets of Air conditioners with HCFC 22 (R2) Gas as per ANF2B.	972.95	Approved as recommended by MoEF (O) vide O.M.No.11/1/2014-OC dated 8.10.2014.
47	15	Haier Appliances India P Ltd., New Delhi 01/53/8/351/AM-15/H-20/IC	18.9.2014	5450 sets of Air conditioners with HCFC 22 (R2) Gas as per ANF2B.	915.58	Approved as recommended by MoEF (O) vide O.M.No.11/1/2014-OC dated 8.10.2014.
48	16	International Aircon P Ltd., New Delhi 01/53/8/355/AM-15/I-20/IC	18.9.2014	45000 sets of Air conditioners with HCFC 22 (R22) Gas as per ANF2B.	7411.50	Approved as recommended by MoEF (O) vide O.M.No.11/1/2014-OC dated 8.10.2014.
49	17	National Radio Electronics Corporation, Kerala 01/53/8/356/AM-15/N-27/IC	22.9.2014	10000 sets of Air conditioners with HCFC 22 (R22) Gas as per ANF2B	1320.00	Approved as recommended by MoEF (O) vide O.M.No.11/1/2014-OC dated 8.10.2014.
50	23	Echovision Electronics, Silvassa, 01/53/8/432/AM-14/E-11/IC	20.12.2013	1910 pcs. Of Window and Split Aircon components compressors with HCFC Gas as per ANF2B	160.74	Approved as recommended by MoEF (O) vide O.M. No. 11/1/2014-OC dated 23.9.2014.
51	24	Dev Peripherals, Silvassa, 01/53/8/431/AM-14/D-14/IC	20.12.2013	2110 pcs. Of Window and Split Aircon components compressors with HCFC Gas as per ANF2B	163.93	Approved as recommended by MoEF (O) vide O.M. No. 11/1/2014-OC dated 23.9.2014.

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PART-XI (PESO)					
52	1	Gulf Oil Corporatin Ltd., Hyderabad 01/53/8/247/AM-15/G-26/IC	8.9.2014	9,000,000 meter of Shock Tubes, 90,000 nos. of Cartridges Primer (P.caps) CX2000 (Type 209) and 20000 nos. of Electronics Initiations Modules (Cartridges Power Deivce) as per ANF2B.	410.15 Approved as recommended by PESO vide letter No.E-25(38)91/2009 dated 1.10.2014.
PART-XII (PHARMA)					
53	1	Jubilant Life Science Ltd., Noida 01/53/8/330/AM-15/J-11/IC	15.9.2014	150 kgs of Niacinamide as per ANF2B	Approved as recommended by D/o Pharma vide O.M.No.36012/13/2014-PI(Norms) dated 13.10.2014 has certified the actual user status of the applicant and essentiality of import of niacinamide for conducting competitor benchmarking .
54	2	Sun Pharmaceuticals Industries Ltd., Mumbai 01/53/8/326/AM-15/S-83/IC	15.9.2014	0.070 kg of Fentanyl Citrate USP/Ph.Eur as per ANF2B	Approved as recommended by D/o Pharma vide O.M.No.36012/12/2014-PI(Norms) dated 13.10.2014 has certified the actual user status of the applicant and essentiality of Fentanyl Citrate for use in text and analysis .
55	3	Sun Pharmaceuticals Industries Ltd., Mumbai 01/53/8/325/AM-15/S-82/IC	15.9.2014	0.500 kg of Morphine Sulphate USP/Ph. Eur as per ANF2B.	Approved as recommended by D/o Pharma vide O.M.No.36012/11/2014-PI(Norms) dated 13.10.2014 has certified the actual user status of the applicant and essentiality of Morphine Sulphate for use in analysis.
PART-XIV (P&NG)					
56	7	SI Group India Ltd., Navi Mumbai 01/53/8/154/AM-15/S-39/IC	27.6.2014	3000 MT of Propylene Trimer/Nonene	IOCL vide letter dated 22.1.2013 has given no objection. Permission letter will be issue after approval of DG under Para 2011 of FTP.
PART-XVII(Textiles)					
57	3	Dipen Overseas Ltd., Anand 01/53/8/260/AM-15/D-9/IC	1.9.2014	1000 MT of Used jute bags and used gunny sack as per ANF2B	Approved as recommended by M/o Textiles O.M. No. 12015/2/2009-IT dated 13.10.2014.
PART-XVIII(Shipping)					
58	1	Galvanisers India, Mumbai 01/53/8/219/AM13/G-15/IC	27.7.2012	(i) 2400 Parachut Rocket, (ii) 3600 Hand Flate and (iii) 1200 Orange Smoke	Approved as recommended by M/o Shipping vide O.M. No. SY-21018/1/2014-SBR dated 23.9.2014.
59	2	Elcome Marine Services P. Ltd., Mumbai 01/53/8/226/AM-14/E-5/IC	3.9.2013	01 no. of Racon Helkeo (sx) Radar responding Beacon complete with all accessories	Approved as recommended by M/o Shipping vide O.M. No. SY-21018/1/2014-SBR dated 23.9.2014.

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60	3	Elcome Marine Services Pvt. Ltd., Navi Mumbai 01/53/8/316/AM-14/E-10/IC	18.10.2013	01 no. of DX64S Digital Radar with 24" Radome complete with all accessories	13.13	Approved as recommended by M/o Shipping vide O.M. No. SY-21018/1/2014-SBR dated 23.9.2014.
61	4	Elcome Integrated Systems P Ltd., Navi Mumbai 01/53/8/500/AM-14/E-17/IC	28.1.2014	01 no. Night Vision Binocular with Complete accessories	0.26	Approved as recommended by M/o Shipping vide O.M. No. SY-21018/1/2014-SBR dated 23.9.2014.
62	5	Elcome Integrated Systems Navi Mumbai 01/53/8/64/AM-15/E-6/IC	5.5.2014	30 nos. of Lowrance broadband 3G radar with complete accessories	54.90	Approved as recommended by M/o Shipping vide O.M. No. SY-21018/1/2014-SBR dated 23.9.2014.
63	6	Elektronik Lab, Mumbai 01/53/8/230/AM-15/E-11/IC	28.7.2014	30 nos. of Emergency positioning indicating Radio Beacon (EPIRB) as per ANF2B.	5.82	Approved as recommended by M/o Shipping vide O.M. No. SY-21018/1/2014-SBR dated 23.9.2014.
PART-XX(Misc)						
64	9	Srijan Systems P Ltd., New Delhi 01/53/8/613/AM-14/S-147/IC	25.3.2014	6250 nos. of Bird Whistler, 3750 nos. of Bird Bombs & 1000 nos. of Blanks Cal 6mm	4.05	Approved as recommended by DGCA vide their letter No.AV.15023/6/2014-AS dated 25.9.2014.
65	13	CE Info Systems Pvt. Ltd., Delhi 01/53/8/308/AM-15/C-19/IC	29.8.2014	3000 Nos GPS Tracker	1.09	Approved as per records of past performance, supply order, end user certificate, certificate that the item is GSM based.
66	14	Shigam Telematics P. Ltd., New Delhi 01/53/8/320/AM-14/S-83/IC	8.10.2013	200 nos. of GPS Tracker	7.96	
67	15	AL-Hadeed MFG & Trading P.Ltd., Chennai 01/53/8/344/AM-14/A-52/IC	23.10.2013	400 nos. of GPS Tracker	9.83	
68	16	Play Inc., Chennai 0/53/162/195/AM-15/P-10/IC	11.6.2014	700 sets of CG, Vehicle Tracker and 1100 nos. of CG GPS Cracker.	85.5	
69	17	Lumina Right Solution Marketing Pvt. Ltd., Chennai 01/53/162/766/AM-14/L-10/IC	19.2.2014	400 nos Vehicle GPS Tracking devices as per ANF2B	7.26	
70	18	Future Media, Hyderabad 01/53/162/161/AM-15/F-2/IC	27.5.2014	3000 nos of GPS tracker as per ANF2B	68.15	

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71	21	Manav Sevarth Trust, New Delhi 01/53/8/360/AM-15/M-3/IC	19.9.2014	01 no. Iridium Wire (Ir-192 Source) as per ANF2B.	4.07	Approved as recommended by AERB vide Case File No. DL-00015-RF-RH-001 dated 18.7.2014.
72	22	Kandi Friends Educational Turst, Ropar 01/53/162/430/AM-15/K-16/IC	24.9.2014	01 no. of Used Non Airworthy Aircraft 1972 Learjet 25B as per ANF2B.	22.50	Approved as recommended by DGCA vide Letter Ref. No. 5-1873/09-AI (2) dated 9.10.2014.
73	23	Electronic Corporation of India Ltd., Hyderabad 01/53/8/388/AM-15/E-18/IC	7.10.2014	06 nos. of Porable RCIED Jammer EC SPJEE 400 as per ANF2b	2.64	Approved as recommended by Cabinet Sectt. vide letter No.11/1/2014-SS dated 15.5.2014.
74	24	Emami Paper Mills Ltd., Kolkata 01/53/162/532/AM-15/E-19/IC	10.10.2014	Radioisotope Kr-85 as per ANF2B	11.27	Approved as recommended by AERB vide consent No.AERB/RSD/NG/ER099/2014/8005 dated 208.2014.
Part XXI : Cases in respect of Para 2.11 of HB (Vol.1)						
75	1	Kohinoor Specialty Foods Pvt. Ltd., New Delhi 01/53/8/99/AM-15/K-7/IC	16.5.2014	500 MTs Thai Jasmine Rice	365.01	Deptt. of Food & PD/FCI vide O.M. No.3-2-2012-Impex dated 18.7.2014 has sought utilization certificate of previous license. The firm vide their letter dated 1.9.2014 has submitted the past utilization of 12 MTs of Thai Jasmin Rice. Permission letter will be issue after approval of DG under Para 2011 of FTP.
76	2	Kohinoor Specialty Foods Pvt. Ltd., New Delhi 01/53/8/100/AM-15/K-8/IC	16.5.2014	500 MTs Thai Long Grain Rice	304.25	Deptt. of Food & PD/FCI vide O.M. No.3-2-2012-Impex dated 18.7.2014 has sought utilization certificate of previous license. The firm vide their letter dated 1.9.2014 has submitted the past utilization of 12 MTs of Thai Long Grain Rice. Permission letter will be issue after approval of DG under Para 2011 of FTP.
77	3.	Kohinoor Specialty Foods India Pvt. Ltd., New Delhi. 01/53/8/523/AM-14/K-24/IC	20.8.2014	1980 MTs Brown Rice	11.50	The firm was granted import permission for 20 MTs on the basis of recommendation of D/o Food & PD vide O.M. No.3-2/2012-Impex(pt.) dated 9.6.2014 subject to past utilization. Now, the firm vide their letter dated 19.8.2014 has submitted past utilization and requested to release balance quantity i.e. 1980 MTs. Rice. Permission letter will be issue after approval of DG under Para 2011 of FTP.
78	6.	Tata Motors Ltd., Mumbai 01/53/162/357/AM-15/T-23/IC	19.9.2014	400,000 liters Winter Grade Diesel BS EN 0590 Grade E	3.01	IOCL vide letter dated 3.6.2014 has given NOC. Permission letter will be issue after approval of DG under Para 2011 of FTP.
79	7.	Interglobe Aviation Ltd., New Delhi 01/53/8/382/AM-14/I-27/IC	3.6.2014	650000 MT Aviation Turbine Fuel (ATF)	4200.	M/o P&NG O.M.No.P-19011/07/2014-Sup. dated 26.9.2014 has given NoC on actual user basis. Permission letter will be issue after approval of DG under Para 2011 of FTP.

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Secretary General of Foreign Trade
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3.2 Following 132 applications for import were deferred as comments from the concerned Ministries/Departments or the applicants have not been received.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CHF Value (Rs. Lakhs)
PART-I (AHD&F)					
1.	1	Tata Institute of Fundamental Research, Mumbai 01/53/162/799/AM-14/T-38/IC	10.3.2014	350 nos. of Zebrafish as per E-com application	0.13
2.	2	Director A.H. & Veterinary, Meghalaya, Lumdingiri (Garikhana), Shillong 01/53/162/50/AM-15/M-5/IC	22.4.2014	100 nos. of Pigs (Growers) as per ANF2B	
3.	3	Tata Institute of Fundamental Research, Mumbai 01/53/162/5/AM-15/T-2/IC	16.5.2014	09 no. of Zebrafish, 10 Adult fish and 410 embryos	3.04
4.	4	Jai Research Foundation, Mumbai 01/53/8/45/J-2/IC	20.5.2014	64 nos. of Beagle Dogs	127.57
5.	6	Vimta Labs Ltd., Hyderabad 01/53/162/247/AM-15/V-7/IC	25.6.2014	30 nos. of Beagle Dogs as per ANF2B	23.40
6.	7	S.K. Enterprises, W.B. 01/53/8/203/AM-15/S-53/IC	18.7.2014	2,50,00,000 nos. of Prawn (Baby), Pangas (Baby), Life Pond (Baby), Talapia and Talapia (Monose)	151.12
7.	8	Hazara Stud Farm, Ambala 01/53/8/218/AM-15/H-18/IC	30.7.2014	01 no. of Stallion and 30 nos. of Broodmares as per ANF2B.	901.50
8.	9	ABIS Hatchery Pvt. Ltd., Chhattisgarh 01/53/8/263/A,-15/A-38/IC	12.8.2014	1100 doses of frozen bull semen, 1100 doses of bull semen, 500 doses of frozen bull semen & 500 doses of frozen bull semen as per ANF2B.	32.24
9.	10	Track Supreme Stud. Chandigarh 01/53/162/322/AM-15/T-14/IC	25.8.2014	01 no. of Stallion & 04 nos. of Broodmare as per ANF2B.	70.00
10.	11	Shri Gopalak Sangh (Gorakshan Sanstha), Solapur 01/53/162/411/AM-15/G-27/IC	25.8.2014	10 nos. of Cows and 100 nos. Bulls as per ANF2B.	9.60
11.	13	Harlan Laboratories India Pvt. Ltd., Hyderabad 01/53/8/304/AM-15/H-16/IC	28.8.2014	10000 nos. of Rats & Mice as per ANF2B	678.83
12.	15	Luck Agency, Chennai 01/53/162/428/AM-15/L-7/IC	1.9.2014	250000 pcs. Of Ornamental fishes as per ANF2B	1.50
13.	25	Assam Livestock Dev. Agency Gauhati 01/53/162/459/AM-15/A-43/IC	10.9.2014	19000 units of Frozen Bovine Semen as per ANF2B.	17.94
14.	26	Ayesha Fashion Pvt. Ltd., Puducherry 01/53/8/316/AM-15/A-42/IC	10.9.2014	01 no. Stallion, 01 no. Equine Iberica Jo Bay mare and 01 no. Equine Campera LXII Grey Mare as per ANF2B.	6.64

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15.	27	Uttarakhand Livestock Dev. Board, Dehradun 01/53/162/467/AM- 15/U-2/IC	10.9.2014	182 units (Embryos) of in vivo frozen embryos of Holstein Frisian (HF) and 243 units (Embryos) of In vivo frozen embryos of jersey.	200.45
16.	31	Gujarat Co-operative Milk Marketing Federation Ltd., Anand 01/53/8/334/AM-15/G-31/IC	16.9.2014	7700 straws of Bovine Frozen Semen as per ANF2B.	42.45
17.	32	Exhilaration Stud. Pune 01/53/8/332/AM-15/E-15/IC	16.9.2014	01 no. of Stallion as per ANF2B	180.00
18.	33	Sea World Aquaa Systems, Trivandrum 01/53/162/490/AM- 15/S-85/IC	16.9.2014	163100 nos. of Ornamental Fishes as per ANF2B	45.31
19.	34	James Bertrand Peters, Qatar 01/53/162/492/AM-15/J-12/IC	17.9.2014	01 no. of Parrot as per ANF2B	0.48
20.	44	Madras Crocodile Bank Turst, Mamallapuram 01/53/162/487/AM- 15/M-36/IC	22.9.2014	04 nos. of Komodo Dragons (Varanus Komodoensis) as per ANF2B.	NA (Under Exchange)
21.	45	Institute of Lifescience, Bhubaneswar 01/53/162/516/AM- 15/I-21/IC	24.9.2014	204 nos. of Live Mice Strains as per ANF2B.	US \$ 57,164.60
22.	51	Advinus Therapeutics Ltd., Bangalore 01/53/8/369/AM-15/A- 45/IC	26.9.2014	250 nos. of Beagle dogs as per ANF2B	224.48

PART-II (C&PC)

23.	1	Tagros Chemicals India Ltd., Mumbai 01/53/162/604/AM-14/T-29/IC	19.12.2013	20 kgs 111 Trichlorotrifluoroethane	0.87
24.	2	Clariant Chemicals India Ltd., Thane 01/53/162/688/AM-14/C-41/IC	31.1.2014	50,000 kgs of Bromochloromethane	209.6
25.	5	Chirag Enterprises, Jamnagar 01/53/162/199/AM-15/C-9/IC	30.6.2014	2000 MT of Acrylic Plastic Scrap as per ANF2B	693.00
26.	6	UPL Ltd., Mumbai 01/53/8/205/AM-15/U-1/IC	18.7.2014	186000 kgs of Carbon Tetra Chloride as per ANF2B	17.29
27.	7	Hemani Industries Ltd., Mumbai 01/53/8/237/AM-15/H-10/IC	30.7.2014	104000 kgs of Carbon Tetra Chloride as per ANF2B.	9.37
28.	8	Gujarat Agrochem Ltd, Mumbai 01/53/162/357/AM-1015/G-25/IC	30.7.2014	120 MTs of Carbon Tetra Chloride as per ANF2B.	10.92
29.	9	Tagros Chemicals India Ltd., Chennai 01/53/162/384/AM-15/T- 18/IC	7.8.2014	81 MT of Carbon Tetra Chloride as per ANF2B	7.41

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44.	3	Shyam Sel & Power Ltd., Kolkata 01/53/8/110/AM-14/S-34/IC	30.5.2013	100000 MT Ferro Manganese Slag	67.5
45.	4	Shyam Metalics and Energy Ltd., Orissa 01/53/8/109/AM-14/S-35/IC	30.5.2014	100000 MTs Ferro Manganese Sla	67.5
PART-VI (DIPP)					
46.	1	Ridhi Sidhi Dhoop & Metal Industries, 01/53/8/508/AM-14/R-27/IC	3.2.2014	100 MT of Battery Scrap as per ANF2B.	201.6
47.	2	Peters Type Recycling, Kerala 01/53/8/536/AM-14/P-36/IC	13.2.2014	3000 MTs of Waste Tires in Cuts Type	233.25
48.	3	Klean Industries, Thane 01/53/8/623/AM-14/K-35/IC	3.4.2014	60000 Mt of Used Rubber Tyre with Multiple cuts or shredded or Press Baled.	2239.20
49.	4	Vishnu Reclamations A.P. 01/53/162/97/AM-15/V-2/IC	12.5.2014	1000 Tons of Old Tyre Pieces as per ANF2B.	77.50
50.	5	MSS Rubber and Reclaims Pvt. Ltd., Ernakulam 01/53/8/112/AM- 15/M-14/IC	2.6.2014	3000 Mt of Buffering Rubber Powder and Rubber Scrap as per ANF2B.	394.58
51.	6	Wipro GE Healthcare P. Ltd., Bangalore 01/53/8/117/AM-15/W-1/IC	2.6.2014	7428 nos. of Second hand parts of Medical Equipments as per ANF2B.	4858.60
52.	7	Diamond Rubber Industries, Hyderabad 01/53/162/175/AM- 15/D-5/IC	11.6.2014	1992 MT of Tyre Scrap (Multicut/Shredded/Blocks/Gra nules/Rubber Crumb as per ANF2B.	112.94
53.	8	Vinora Industries, Chennai 01/53/8/143/AM-15/V-5/IC	11.6.2014	20000 MT of Waste parings and scrap of rubber (other than hard rubber) and Cut scrap tyres (Radial/Nylon) as per ANF2B.	781.30
54.	9	Gennext Hitec Rubber, Vellore 01/53/162/239/AM-15/G-15/IC	26.6.2014	3000 MT. of Waste parings and scrap rubber (other than hard rubber and powder and granules obtained there from)	144.00
55.	11	Talampaly Rubber Pvt. Ltd., Bidar 01/53/162/173/AM-15/T-7/IC	3.7.2014	25000 MT of Waste parings and scrap rubber (other than hard rubber) and powder and granules obtained there from as per ANF2B.	750.00
56.	13	Sarita Mittal Refinery, Thane 01/53/8/188/AM-15/S-45/IC	4.7.2014	5000 MTs Drain Led Acid Rainse Battery as per ANF2B.	2100.00
57.	14	Gnnnext Hitech Rubber, Vellore 01/53/162/238/AM-15/G-14/IC	22.7.2014	7000 MT of Rubber Tyres with one cut in bead wire as per ANF2B.	315.00
58.	15	Gravita India Ltd., Jaipur 01/53/8/217/AM-15/G-22/IC	23.7.2014	10000 MTs of Battery Scrap and Battery Waste/Lead Scrap ISRI Rains as per ANF2B.	6405.00

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75.	2	X-Vision Healthcare, New Delhi 01/53/8/589/AM-14/X-2/IC	18.3.2014	01 no. of CT Scan Machine & 01 no. of Mammography machine	22.16
76.	3	Tata Steel Ltd., Mumbai 01/53/8/164/AM-15/T-11/IC	10.7.2014	4000 nos. of Tablets as per ANF2B	16.64
PART-IX (MOEF(O))					
77.	1	KPL International Ltd., New Delhi 01/53/8/526/AM-14/K-29/IC	11.2.2014	300 MTs of HCFC-141B	378
78.	2	MIRC Electronics Ltd., Mumbai 01/53/8/563/AM-13/M-66/IC	15.3.2014	2000 nos. Split Air Conditioners	
79.	3	MIRC Electronics Ltd., Mumbai 01/53/8/503/AM-12/M-50/IC	15.3.2014	1000 nos. Split Air Conditioners	
80.	4	Refex Industries Ltd., Chennai 01/53/8/47/AM-15/R-8/IC	20.5.2014	1000 MTs of Dichloro Fluoro Ethane Refrigerants – R141b	1351.05
81.	11	Hathim & Co, Chennai 01/53/8/318/AM-15/H-17/IC	8.9.2014	5000 nos. of Air conditioners containing HCFC R-22 Gas as per ANF2B.	1723.88
82.	13	Tata Steel Ltd., Mumbai 01/53/8/335/AM-15/T-21/IC	16.9.2014	47.000 Lb of R22 Gas filled in 17 nos. of Air Conditioners Installed Container (Refrigerant) as per ANF2B.	0.6
83.	20	Ceasefire Industries Ltd., Mumbai 01/53/8/521/AM-14/C-42/IC	29.9.2014	40000 kgs of HFC-236FA (1,1,1,3,3,3) (Hexafluoropropane) as per ANF2B.	218.24
PART-X [MOEF(WL)]					
84.	6	Brahmagiri Dev. Society Wayannand, Kerala 01/53/8/136/AM-15/B-11/IC	11.7.2014	01 no. of Karl Scherer (Germany) make penetrating bolt stunner Model KL (01 no.) with 0.25 caliber-high power cartridges 6.8915mm (10000 pcs.) ANF2B.	2.76
85.	7	A.M. Industrial Enterprises, New Delhi 01/53/162/324/AM-15/A-29/IC	24.7.2014	02 pcs. of Bushnell Night Vision Binocular 2.5 x 40 mm Gen 1 NV as per ANF2B.	0.72
86.	8	MOD, Kochi 01/53/162/344/AM- 15/M-26/IC	28.7.2014	01 no. of Skull Buffalo Caltex Jasmine white, 01 no. of Skull Buffalo Caltex Tora white & 01 no. of Skull cow flower as per ANF2B.	0.4
87.	9	Sunrek, Dehradun 01/53/8/276/AM-15/S-70/IC	25.8.2014	250 nos. of Night Vision NV351 as per ANF2B.	28.61
88.	10	Hi-Tech Advance Products, Indore 01/53/8/336/AM-15/H-19/IC	16.9.2014	07 sets of Veterinary equipment/Tranquilizer equipment/CO ₂ Injection Rifle and accessories as per ANF2B.	11.60
PART-XI (PESO)					
89.	2	Indian Explosives Ltd., Kolkata 01/53/162/446/AM-15/I-16/IC	9.9.2014	Explosives as per ANF2B	299.29

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Ministry of Commerce
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PART-XIV (P&NG)					
90.	2	Bosch Ltd., Bangalore 01/53/8/556/AM-14/B-35/IC	24.3.2014	Diesel as per ANF2B	141.76
91.	3	Bristol Petroleum P Ltd., West Bengal 01/53/8/57/AM-15/B-7/IC	28.4.2014	20,00,000 ltrs. of used oil & waste oil as per ANF2B.	640.00
92.	4	Sunshield Chemicals Ltd., Mumbai 01/53/162/122/AM-15/S-25/IC	27.5.2014	150 Mts of Nonene-Type 25	167.73
93.	5	Mahindra & Mahindra Ltd., Mumbai 01/53/8/168/AM-15/M-19/IC	27.6.2014	30800 Ltrs. Of Fuels as per ANF2B	89.79
94.	6	Michelin India Tamilnadu Tyres Pvt. Ltd., Chennai 01/53/8/153/AM-15/M-18/IC	27.6.2014	100 MT of Solane 100-150 (Solvent) as per ANF2B.	97.50
95.	8	Honda Motorcycle & Scooter India P Ltd., Gurgaon 01/53/8/553/AM-14/H-41/IC	2.7.2014	608 kgs of CEC-Legislative Fuel RF-02-03 oxy. Cont.<0.1% as per ANF2B.	2.05
96.	9	Pesco Beam Environment Solution P Ltd., Sriperumbudur 01/53/162/460/AM-15/P-24/IC	10.9.2014	18 kgs of Waste Oil as per ANF2B	0.80
PART-XVI (MHA)					
97.	6	Narendra Explosive Ltd., Delhi 01/53/8/464/AM-14/N-23/IC	1.1.2014	1000 sets of Non Lethal Anti Rior Components & Parts of Grenades	10.98
98.	7	AFP Operation A.S., Mumbai 01/53/8/511/AM-14/A-74/IC	5.2.2014	60 nos. Signal Catridges	0.77
99.	9	Ankur Flourides, Ghaziabad 01/53/8/04/AM-15/A-1/IC	15.4.2014	Blank firing guns & Cartridges as per Appendix-1	11.11
100.	11	Rolta India Ltd., Mumbai 01/53/8/32/AM-15/R-6/IC	8.5.2014	01 no. Passive Night Vision Monocular & 01 no. Night Vision Binocular with accessories as per ANF2B.	4.17
101.	12	Jayashree Consulting India, Orissa 01/53/162/861/AM-14/J-26/IC	8.5.2014	04 nos. of Night Vision Monoculars & accessories	7.68
102.	13	SRG Techno (P) Ltd., Gurgaon 01/53/8/155/AM-15/S-40/IC	16.6.2014	18 nos. of Night Vision Googles-Binocular as per A	71.18
103.	14	Alpha Design Technologies P Ltd., Bangalore 01/53/8/183/AM-15/A-24/IC	27.6.2014	9 nos. of Corner Shot for 9mm Pistol (Glock 19/17) each comprising with 11 items as per ANF2B.	30.60
104.	15	LNG Security P Ltd., New Delhi 01/53/8/250/AM-15/L-4/IC	6.8.2014	1 RE 12G Mini Recoiless Water Jet Disrupter along with standard Accessories and Consumables	8.28
105.	16	Addl. Director General of Police Intelligence Deptt. Hyderabad 01/53/162/376/AM-15/A-37/IC	11.8.2014	01 no. of Electrical Disruptor Model: Water jet Disrupter-WJD-1 & 125 nos. of Cartridges	11.35

106.	17	Director General of Police Maharashtra Rajya Police Mukhayalaya, Mumbai 01/53/162/404/AM-15/M-32/IC	14.8.2014	10 nos. of Water Jet & 500 nos. of Cartridges as per ANF2B.	108.80
107.	18	National Security Guard, New Delhi 01/53/162/426/AM-15/N-21/IC	27.8.2014	01 no. of Eye Ball B&M NIR system (Model-020-EB-RI) with complete set of deployment kit as per ANF2B.	7.81
108.	19	National Security Guard, New Delhi 01/53/162/450/AM-15/N-23/IC	8.9.2014	Spybowl 360° Kit as per ANF2B.	19.66
109.	20	Syndicate Innovation International Ltd., Delhi 01/53/8/314/AM- 15/S-77/IC	9.9.2014	9792 pcs of Blank Pistol, Revolvers & Cartridges as per ANF2B.	15.78
110.	21	DG, National Security Guard, New Delhi 01/53/162/498/AM-15/N-25/IC	18.9.2014	04 nos. of Fusion Night Vision Goggles as per ANF2B.	46.34
111.	22	Dinex India P Ltd., Dehradun 01/53/8/315/AM-15/D-14/IC	19.9.2014	150,000 nos. of Paper tube primed hulls, 12 Gauge, 12mm Brass as per ANF2B.	6.28
112.	23	DG, National Security Guard, New Delhi 01/53/162/488/AM-15/N- 26/IC	18.9.2014	01 System of Four Wheeled Tactical Robot (Model-eye Drive B&W Visible illumination Robot VA.3 Enhanced as per ANF2B.	23.90
113.	24	DG, National Security Guard, New Delhi 01/53/8/361/AM-15/N-29/IC	25.9.2014	183 nos. of Sub Machine Gun MP5 A5 with accessories and spares as per ANF2B.	424.03
PART-XVIII(Shipping)					
114.	7	Amalgamated Wireless Pvt. Ltd., Mumbai 01/53/8/231/AM-15/A- 33/IC	28.7.2014	30 nos. of Search and rescue transponder (SART) as per ANF2B.	6.61
PART-XIX(M/o Defence)					
115.	6	Tremendous Shooting Industries, Moradabad 01/53/8/597/AM-14/T-41/IC	14.3.2014	04 nos. of .177 Air Rifel & 04 nos. of .177 Air Pistol	12.24
116.	7	HQ, SFF, Delhi Cantt. 01/53/162/825/AM-14/S-142/IC	19.3.2014	1,35,000 Ammunition (5.56 mm Ball Linked for NEGEV LMG)	\$ 87,090/-
117.	8	Elcome Marine Integrated Systems P Ltd., Mumbai 01/53/8/602/AM-14/E-23	20.3.2014	08 nos. of NSC BB25/8XU Complete with all accessories & 08 nos. of NSC BB30/12SU Complete with all accessories	309.30
118.	9	Cassiopeia Consultants Pvt. Ltd., New Delhi 01/53/8/368/AM-14/C-32/IC	4.2.2014	09 nos. Holographic Weapon Sight	2.45
119.	10	Marine Safety Products, Mumbai 01/53/8/02/AM-15/M-1/IC	28.4.2014	1800 nos. Rocket Parachute Flares Signal, 2700 nos. Hand Flares Signal & 900 nos. Byoyant Smoke Signal as per	22.12
120.	11	Srijan System P Ltd., New Delhi 01/53/8/145/AM-14/S-45/IC	10.4.2014	Six Shot Launcher 24 nos. & 14 nos., Bird Bomb 27150 nos., Bird Whistlers 35250 nos., RWS Blanks 34500 nos.	20.1

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121	12	Tak Technologies Pvt. Ltd., New Delhi 01/53/8/258/AM-15/T-17/IC	7.8.2014	01 no. of Night Vision Goggles	1.51
122	13	Deputy Director Procurement (IPC), New Delhi 01/53/8/269/AM-15/D-10/IC	12.8.2014	05 nos. of Water Jet Disrupter – WJD 1 or 01 no. of Cartridge	41.27
PART-XX(Misc)					
123	4	Rose International, Kolkata 01/53/8/603/AM-14/R-35/IC	24.3.2014	10,000 MT's of Fresh Potato	186.00
124	7	Srijan Systems P Ltd., New Delhi 01/53/8/537/AM-14/S-125/IC	27.2.2014	05 nos. of Six Shot Launcher as per ANF2B	0.5
125	8	Srijan Systems P Ltd., New Delhi 01/53/8/536/AM-14/S-126/IC	26.2.2014	4500 nos. Birds Whistler & 4500 nos. Blank cal.6mm as per ANF2B	1.6
126	10	Avtech Digital Equipment Pvt. Ltd., New Delhi 01/53/8/131/AM-15/A-18/IC	12.6.2014	200 pcs. Of Transmitters as per ANF2B	930.08
127	11	Sanjay Thapar VM, New Delhi 01/53/162/377/AM-15/S-65/IC	4.8.2014	01 nos. of Hot Air Balloon as per ANF2B	5.15
128	12	Herrenknecht India Pvt. Ltd., Chennai 01/53/162/329/AM-15/H-//IC	4.9.2014	01 no. Radio Control Transmitter, 01 no. Radio Control Address Unit and 01 no. Radio Module as per ANF2B	5.97
129	19	Shan Gun House, Gwalior 01/53/162/345/AM-15/S-63/IC	15.9.2014	05 Air guns, 30 nos. Air Pistol, 75000 Air Pellets & 300 pcs. Co2 Cpsules as per ANF2B	5.10
130	20	Pioneer Calicos Products Pvt. Ltd., Pune 01/53/8/305/AM-15/P-21/IC	22.9.2014	25000 kgs of Cherry Stones (Cherry Seeds) as per ANF2B	4.11
Part XXI : Cases in respect of Para 2.11 of HB (Vol.1)					
131	4	Continental Automotive Components India Pvt. Ltd., Bangalore 01/53/8/76/AM-15/C-6/IC	27.5.2014	4150 kgs of Diesel WCD 2010 (Worst Case)	20.03
132	5	Continental Automotive Components India Pvt. Ltd., Bangalore 01/53/8193/AM-15/C-14/IC	7.7.2014	465 kgs. of Halpasol 180/1951 as per ANF2B	4.3

3.3 Following 06 (Six) applications were granted ex-facto approval.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-I (AND&F)						
1.	50	Shri Ashim Kapoor New Delhi 01/53/162/Misc/AM-15/S-91/IC	26.9.2014	02 nos. of Dogs as per ANF2B	NIL	The Committee accorded ex-post-facto approval for grant of import item.

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PART-IV (Information Technology)						
2.	7	Bharat Electronics Ltd., Bangalore 01/53/162/379/AM-15/B-16/IC	6.8.2014	12000 kgs of Chromium powder as per ANF2B.	307.76	The Committee accorded ex-post-facto approval for grant of import item.
PART-IX (MOEF(O))						
3.	8	Llyod Electric & Engg. Ltd., New Delhi 01/53/8/256/AM-15/L-5/IC	7.8.2014	150000 sets of Air conditioners with R-22 Gas as per ANF2B.	19863.05	The Committee accorded ex-post-facto approval for grant of import item.
4.	9	Llyod Electric & Engg. Ltd., New Delhi 01/53/8/257/AM-15/L-6/IC	7.8.2014	50000 sets of Air conditioners with R-22 Gas as per ANF2B.	6626.02	The Committee accorded ex-post-facto approval for grant of import item.
5.	21	Lloyd Electric & Engg. Ltd., New Delhi 01/53/8/367/AM-15/L-8/IC	29.9.2014	100,000 sets of Split Type Air Conditioners containing R-22 Gas.	136.93	The Committee accorded ex-post-facto approval for grant of import item.
6.	22	Lloyd Electric & Engg. Ltd., New Delhi 01/53/8/368/AM-15/L-9/IC	29.9.2014	200,000 sets of Split Type Air Conditioners containing R-22 Gas.	276.86	The Committee accorded ex-post-facto approval for grant of import item.

3.4 Following 23 cases were closed as the firms are not replying to the clarification sought by the concerned Ministry/Departments.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)
PART-X [MOEF(WL)]					
1.	1	VBL Innovations P. Ltd., Bangalore 01/53/162/137/AM14/V-9/IC	30.5.2013	0.63 Kg of Alligator Skin	1.58
2.	2	Kushaldeep Singh Dhillon, Chandigarh 01/53/8/271/AM-14/K-18/IC	17.9.2013	01 Pcs of Animal Trophy	0.3
3.	3	Wave Industries P. Ltd., New Delhi 01/53/8/470/AM-12/W-8/IC	21.12.2011	03 nos. of African Handicraft Zebra Skin Rugs	3.15
4.	4	Saif Ali Khan Pataudi, Mumbai 01/53/8/358/AM-14/S-91/IC	4.11.2013	03 nos. of Red Deer shoulder mounts as per E-Com application	2.04
5.	5	Rajkeerth Aromatic & Bio-tech Pvt. Ltd., Tamilnadu 01/53/162/622/AM-14/R-22/IC	24.12.2013	150 kgs Agar Wood	2.86
PART-XIV (P&NG)					
6.	1	Nutec Oil and Energy Pvt. Ltd., Chennai 01/53/162/996/AM-13/N-40/IC	11.07.2013	48000 Tons of Used/Waste Rubber Tyres in Shredded/Multi cut/Pressed Bundel	1404.48

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PART-XVI (MHA)					
7.	1	A. Purender Reddy, Hyderabad 01/53/162/844/AM13/A-50/IC	09.10.2012	1 Nos of Revolver	
8.	2	Reliance Industries Ltd., Mumbai 01/53/8/116/AM14/R-8/IC	29.5.2013	2 nos of PNG-MXR5A (autogated) light weight, high resolution compact Night Vision Google...	9.38
9.	3	Avaana Software & Services Trade, New Delhi 01/53/8/131/AM-14/A-23/IC	13.06.2013	500(approx) of mini unmanned aerial Vehicle (UAV) Systems (UAS)	Rs. 250-Crore
10.	4	Vijay Inder Singla, MP (Lok Sabha) 01/53/162/386/AM14/V-18/IC	9.9.2013	84 FS Cheetah Beretta .38 Bore Auto Weapon	not given
11.	5	Narendra Explosive Ltd., Delhi 01/53/8/414/AM-14/N-19/IC	10.12.2013	25 box of Empty Shells Parts, Empty Shells CN69 (1000 pcs)	2.33
12.	8	Director General of Police Operations (OCTOPUS), Hyderabad 01/53/162/850/AM-11/A-38/IC	16.5.2013	02 nos. of defective Colt 9mm SMG Barrels	
13.	10	LNG Security Services Pvt Ltd., New Delhi 01/53/8/193/AM-12/L-8/IC	29.8.2013	Water Jet Disrupter RE 70 M3 Plus	
PART-XIX(M/o Defence)					
14.	1	Srijan Systems Pvt. Ltd., New Delhi 01/53/8/530/AM13/S-105/IC	11.2.2013	19 Pieces Signal Pistol	Proportionate value
15.	2	Agile Defsys P. Ltd., Chandigarh 01/53/162/98/AM14/A-12/IC	14.5.2013	2 nos of Holographic/Reflex sight including mounting arrangement	0.51
16.	3	Technopower International, Mumbai 01/53/162/140/AM14/T-2/IC	31.5.2013	1 no. Tough Wall Radar System (ReTwis demo-set Model-Retwiz 4.3 set contains)	1.94
17.	4	Agile Defsys P. Ltd., Chandigarh 01/53/162/790/AM13/A-45/IC	25.09.2012	2 nos of Holographic/Reflex sight	0.38
18.	5	Audo Viso P. Ltd., New Delhi 01/53/8/331/AM-14/A-50/IC	14.10.2013	02 nos. of Night Owl Optics Night Vision Binocular (Model - NOB5X)	0.6
PART-XX(Misc)					
19.	1	Albany Molecular Research Hyderabad Research Centre, P Ltd., Hyderabad 01/53/8/108/AM14/A-19/IC	24.5.2013	4.50 Kg Deuterium Compound	12.5
20.	2	Dr. Willmar Schwabe India P. Ltd., New Delhi 01/53/8/443/AM-14/W-7/IC	24.12.2013	25 kgs Cochineal/Coccus Cacti/Dactylopius Coccus Costa	2.87
21.	3	Met Trade India Ltd., Delhi 01/53/8/338/AM-14/M-29/IC	29.10.2013	10000 MTs of Aluminium Dross	6255
22.	5	Naresh International, Delhi 01/53/8/432/AM12/N-24/IC	26.11.2011	Sandal wood (AFRICAN)-100 MTs	150
23.	6	Jagan Nath Prem Nath, Delhi 01/53/8/576/AM12/J-20/IC	10.2.2012	55 MTs Sandal Wood	94.32

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3.5 Following 04 (Four) applications were rejected.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-IV(Information Technology)						
1.	3	T&B Systems Pvt. Ltd., Chennai 01/53/162/26/AM-15/T-4/IC	22.4.2014	09 nos. of Used Servers and Networking Components	1.09	The Committee decided to reject the case as D/o IT vide their letter No.W-50/3/2014-IPHW dated 26.9.2014 has not recommended .
PART-VI (DIPP)						
2.	30	Mady Walker Estate Management Pvt. Ltd., Rewari 01/53/8/313/AM-15/M-33/IC	18.9.2014	1,20,000 nos. of Used passenger car tyres as per ANF2B.	87.00	The Committee decided to reject the case as DIPP vide their O.M.No.9/62/2014-TSW dated 25.9.2014 does not support the proposal .
3.	32	Rajhans Oil Extraction Ltd., Jind 01/53/8/365/AM-15/R-34/IC	26.9.2014	3200 MT of Scrap rubber tyres with cuts as per ANF2B	135.0	The Committee decided to reject the case as DIPP vide their O.M.No.9/632/2014-TSW dated 15.10.2014 does not support the proposal .
PART-XVII(Textiles)						
4.	2	Rockwood Global Impex, Kolhapur 01/53/162/57/AM-15/R-9/IC	27.2014	104000 kgs of Worn clothing or other worn articles	20.38	The Committee decided to reject the case as M/o Textile vide O.M.No.12015/2/2009-IT(II) dated 25.8.2014 has not recommended the proposal .

4. Next meeting will be held on 20.11.2014 at 10.30 a.m.

5. The meeting ended with a vote of thanks to the Chair.

Author
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